

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/135/ (IB)/2017
NAME OF THE PETITIONER(S) : EMERSON PROCESS MANAGEMENT CHENNAI LTD
NAME OF THE RESPONDENT(S) : SHRIRAM EPC LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	SAMIR S. SHAH,	Advocate / Petitioner,	[Signature]
2.	P.R. Renganathan	Advocate / Petitioner	[Signature]
3.	P.H. Arvindh Parashram Vishnu Mohan	} For Respondent	[Signature]

ORDER

Counsel for both the parties present and submitted that he has complied with the provisions of section 9(3)(b) and (c) of I&B Code, 2016. The pleadings are complete. Counsel for Petitioner is directed to propose the name of IRP. At request, time is enlarged for final arguments. Put up on 25.07.2017 at 10.30 A.M.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

[Signature]
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)